Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Committee on Public Accounts for the unexpired portion of the term of the Committee vice Shri Shantilal Purushottamdas Patel ceased to be a member of the Committee on his appointment as a Minister."

MR. CHAIRMAN: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Committee on Public Accounts for the unexpired portion of the term of the Committee vice Shri Shantilal Purushottamdas Patel ceased to be a member of the Committee on his ap-". retainim as a Minister."

The motion was adopted

(vi) Recommendation for nomination of a Member from Rajya Sabha to Committee on Public Accounts

SHRISONTOSH MOHAN DEV (Tripura West): I beg to move:

> "That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate one member from Rajya Sabha to associate with the Committee on Public Accounts of this House for the unexpired portion of the term of the Committee vice Shri Kamal Morarka ceased to be a member of the Committee on this appointment as a Minister and do communicate to this House the name of the member so nominated by Rajya Sabha."

MR. CHAIRMAN: The question is:

"That this House do recommend to Raiya Sabha that Raiva Sabha do agree to nominate one member from Raiva Sabha to associate with the Committee on Public Accounts of this House for the unexpired portion of the term of the Committee vice Shri Kamal Morarka ceased to be a member of the Committee on his appointment as a Minister and do communicate to this House the name of the member so nominated by Raiva Sabha."

The motion was adopted

MR. CHAIRMAN: Before we take up Calling Attention, I would like to finish some other motions. Shri Satya Prakash Malviya.

14.26 1/2 hrs.

BUSINESS ADVISORY COMMITTEE

## Seventeenth Report

[English]

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIA-MENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): I beg to move:

> "That this House do agree with the Seventeenth Report of the Business Advisory Committee presented to the House on the 27th December, 1990."

MR. CHAIRMAN: The question is:

"That this House do agree with the Seventeenth Report of the Business Advisory Committee presented to the House on the 27th December, 1990."

The motion was adopted